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EXTRAORDINARY  
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## Notice

By virtue of an affidavit sworn before the **Executive Magistrate Bhubaneswar** on Dated **27th May 2024**, I, **Mr. JITENDRA NATH PATNAIK**, Address At : **Joda** , P.O. : **Baneikla** , P.S. : **Joda** , Dist. : **Keonjhar** , PIN : **758038** have changed my name from “**JITU PATNAIK**” to “**JITENDRA NATH PATNAIK**”. Henceforth, I shall be known as “**JITENDRA NATH PATNAIK**” for all purposes.

**JITENDRA NATH  
PATNAIK**